

(c) how many farmers, unemployed youngmen and families have so far been benefited?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHANA POOJARY): (a) Commercial Banks, Regional Rural Banks, State Financial Corporations and cooperative credit institutions provide finance to the farmers, unemployed youngmen and the families below the poverty-line.

(b) Banks and cooperative credit institutions are expected to meet the credit needs of farmers and landless labourers, taking into consideration the purpose, the economic viability and technical feasibility of the scheme, capacity of borrowers etc. Short term loans (crop loans) are given to farmers as per the scales of finance fixed by the Technical Committee set up for the purpose in each district. Under the Scheme providing for self-employment to educated unemployed youth formulated recently by the Government composite loans not exceeding Rs. 25,000/- will be given to eligible entrepreneurs. Capital subsidy will be computed at 25 per cent of total loan. Under Integrated Rural Development Programme, families with an annual income of Rs. 3,500/- and less are eligible for assistance to purchase productive assets.

(c) As on the last Friday of December, 1981, all Scheduled Commercial Banks had an outstanding amount of Rs. 10268.42 crores involving 1,55,29,975 borrowal accounts in the Priority Sector. Of these, 1,08,93,653 accounts involving Rs. 4519.59 crores outstanding, were for Direct Agricultural Advances and 9,36,445 accounts involving Rs. 3745.18 crores outstanding, were for SSI units. Under the Scheme for educated unemployed 2 to 2.5 lakhs youths are expected to be provided credit assistance by banks for setting up self-employment ventures in 1983-84. So far as Integrated Rural Development Programme meant for the benefit of families below the poverty line is concerned, during 1980-83, 88.95 lakh families (Provisional) were assisted, and term-credit mobilised was Rs. 1470.62 crores (Provisional).

ITDC Joint ventures with the States for development of Tourist facilities

2970. SHRI KALRAJ MISHRA: ,
SHRI SURESH KALMADI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the India Tourism Development Corporation (ITDC) has evolved a scheme for undertaking joint ventures with the States for development of tourist facilities in areas which had been hitherto undeveloped; and

(b) if so, what are the details thereof and by when it is likely to be given effect to?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

(a) and (b) India Tourism Development Corporation has formulated a scheme for setting up Joint Venture hotel projects. The Scheme envisages setting up of a separate company in each State/Union Territory where medium priced Hotel projects are being put up with near equal equity participation by ITDC and State Tourism Development Corporations. ITDC would provide consultancy services in planning, designing and construction of the hotels and also manage and market these hotels after commissioning.

The scheme has been well received by the States. Collaboration agreements for setting up seven Hotel projects have already been finalised.

Introduction of computer system in the Banks

2971. SHRI ARABINDA GHOSH:
Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have taken up a scheme to introduce computer system in the banks throughout the country involving several hundred crores of rupees, which will entail serious unemployment problems and aggravate inflation; and